

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/669/(IB)/2017

NAME OF THE PETITIONER(S)

: WITHIN

NAME OF THE RESPONDENT(S)

: ABU ESTATES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. Lowethn Paul Belson

Coursel for Operational

Cuclitor

16/02/2018

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. Matter is posted for final arguments. Put up on 28.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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